

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

CPC/350/69/2017

Date of Order: 28.11.2017

(O.A 350/1672/2016)

Coram : Hon'ble Manjula Das, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

1. Susovan Pan, S/O Harisadhan Pan, aged about 33 years, at present residing at 10/6, Balaka sanjhbatisi M.G Road, Joka, Kolkata 104.
2. Debrata Jana, S/o Rajendra Prasad Jana, aged about 34 years, at present residing at 893, Dhalua Sreenagar Main Road, Garia Station, Kolkata – 152.
3. Subhanjan Biswas, S/o Satya Ranjan Biswas, aged about 34 years, at present residing at 151, Mitrabagan Pankhutuli, P.O Hooghly, Dist, Hooghly, Pin 712103.
4. Sajol Mondal, S/o Sambhu Mondal, aged about 34 years, at present residing at 22/1, Gazi Sahib Tala Road (Jela Para Road), P.O Sarsuna, Kolkata-61
5. Pabitra Das, S/o Kanti Prasad Das, aged about 35 years, at present residing at 37/2, Batisha Purba Para Road, Thakurpukur, Kolkata-700063
6. Saikat Sarkar, S/o Shyamal Krishna Sarkar, Aged about 34 years, at present residing at Dharsa, Brahmin Para, P.O GIP Colony, Howrah – 711112.
7. Saikat Dey, S/o Prasanta Dey, aged about 33 years at present residing at 10/10, Rabindra Nath Tagore Road, P.O Thakurpukur, Kolkata-63

For the Applicant : Mr. C. Sinha, Counsel

For the Respondents : None

O R D E R(Oral)

Per : Ms. Manjula Das, Judicial Member:

Ld. counsel Mr. C. Sinha appears for the petitioner and submits a memo dated 21.11.2017 written by the petitioners address to Ld. counsel Mr. C. Sinha, with a request to mention in the court to withdraw the CPC No. 69 of 2017 pursuant to issuance of order dated 30.10.2017 received on 30.10.2017 whereby Grade Pay of Rs. 2400/ has been sanctioned.

2. As per submission made by Ld. counsel Mr. C. Sinha on the basis of

the letter dated 21.11.2017, the matter is dismissed as 'being withdrawn'. CPC/350/69/2017 is quashed.

3. We hope and trust that the issuance given by the letter dated 30.10.2017 shall be implemented.

4. The letter dated 21.11.2017 submitted by Ld. counsel Mr. C. Sinha shall be kept in record.

5. Notice issue, if any, are discharged.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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